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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No.517/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4<sup>TH</sup> JULY, 2018, 10:30 A.M.

Name of the Company		Industrial & Engineering Corporation-Vs- Nuddea Plantation Limited.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Anand Dutta Adv. O.C.

Anand Dutta  
4 July 18

① Pradip Mr. Mondal }  
Corporate  
② Biplab Some. } Debtors

B Some  
B/7/18  
Pradip  
4/7/18

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel appearing for the operational creditor submits that he was in receipt of the reply affidavit on 29/06/2018 and sought time to file rejoinder. Time is granted. Rejoinder is to be filed within 7 days by serving a copy of the rejoinder to the corporate debtor.

For further consideration list it on 17/08/2018.

Sl

(Jinan K.R.)  
Member (J)